NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P.(CAA) No. 9/NCLT/AHM/2017 with Gujarat High Court CA no. 472/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

Name of the Company:

Icenet Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. RAHUL DEV

Advocate

Petitioner

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<u>ORDER</u>

Learned Advocate Mr. Rahul Dev i/b Wadia Ghandy & Co. present for Petitioner.

Affidavit of publication filed.

Affidavit of service of notice on statutory authorities filed.

Representation of Regional Director filed.

No other Representation received from other statutory authorities.

No Representation received from public.

For hearing list, the matter on 12.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of April, 2017.